Affidavit to be furnished by candidate alongwith nomination paper

for election to Legislative Assembly Bilar (name of the House)
from 221, Nabinagar constituency

(name of the constituency)

I, Virendra Kumar Singh, son/daughter/wife of Lake Shee Nandan singh aged 59 years, resident of Village - Tol., P.o. P.S. Nabinagar, with Aurangabad. candidate at the above election, do hereby solemnly affirm and state on oath as under-(Strike out whichever not applicable)

(1) The following case(s) is/are pending against me in which cognizance has been taken by the court:

- (i) Section of the Act and description of the offence for which cognizance taken: (1) Under Seekon 171 R. P. Act
 (2) Under Seekon 3 D. P.P. Act
 (3) Under Seekon 426 427 of I.P.C.
- (ii) The Court which has taken cognizance: C. G. M. Awangabad
- (iii) Case No.:- (1) 6,0, Case No 49/96 6/2005 (2) 6, R. case No 16/4/2005 4480/2010 (3) 6,0, Case No 4/98
- (iv) Date of order of the Court taking cognizance:
- (v) Details of appeal(s) / application(s) for revision, etc., if any, filed against above order taking cognizance;

NO

(2) That I give hereinbelow the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents*:

A. Details of movable assets.

(Assets in joint name indicating the extent of joint ownership will also have to be given)

S. No.	Description	Self	Spouse(s) Name(s): Leung Single	Dependent-1 Name: Vivek kunn	Dependent-2 Name: Chi+mushu	Dependent-3, etc. Name:
(i)	Cash	Ry. 5000=68	R/15000=00	Br. 10000=16		
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	Ry. 512115=05 In the Back of 5.8.I. Rs. 90499=00 In the Bank of P.N. B.	RB. 55000000 2n llie Bruk of Bank of Ling BB. 8541000 9n tte Bank of P. N.B	\$ 5000 + 20 \$ She Bank of S. B. S.		×
(iii)	Bonds, Debentures and Shares in companies	Ho	No	No	No	No
(iv)	Other Financial instruments NSS, Postal Savings, LIC, Policies, etc.	L.I.C. NO 511419841 Rs-50000=00 No-510474218 RS-50000=00 Fixed Rsp-ss-180 Ns-25000=00	61227/738 R&-500000000 NO-510144773 R4-50000=00	No	No	No
(v)	Motor Vehicles (details of make, etc.)	etails of ALZHE 0755		×	·	*
(vi)	Jewellery (give details of weight and value)	No	Gold Wat 250 pmin RS-62505000	No	No	No
(vii)	Other assets, such as values of claims / interests	1 Rifal & 1. Revalver	No	No	No	No

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*}Dependent here means a person substantially dependents on the income of the candidate.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

S. No.	Description	Self.	Spouse(s) Name(s):	Dependent-I Name:	Dependent-2 Name:	Dependent-3 etc. Name:
(ī)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - current market value	Tol Nabinage Auronged Behri 9.50 Acre 88.950000	5.20 Acre	3.32 ALME	No	No
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - current market value		Aurangebul 143 Acre - 18 2800009		No	NO
(iii)	Buildings (commercial and residential) - Location(s) - Survey / door number(s) - Extent (Total measurement) - current market value	Ио	No	No	No	No
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - current market value	Toll 05 Acre Re 2100	Daliri onem	No	N.	No
(v)	Others (such as interest in property)	No	NO	No	No	но

(3) I give hereinbelow the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

S.No.	Description	Name and address of Bank / Financial Institution(s) / Department(s)	Amount outstanding as on	
a) (i) Loans from Banks		No	No	
(ii)	Loans from financial institutions	No	No	
(iii)	Government dues (other than income tax and wealth tax) (No Due Certificate to be enclosed in case holding or having held any public office)	No	NO	
(b) (i)	Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Return filed up to 2010+02011 RS 259000 Assessmentyear-11-12 PAN NO AGXPS 6680F		
(ii)	Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	110	No	
(iii)	Sales Tax [Only in case of proprietary business]	No	No	
(iv)	Property Tax	No	No	

(4) My educational qualifications are as under: Sulfar - A.N.M. College Nothwager 1971 (GIVE DETAILS OF SCHOOL AND UNIVERSITY EDUCATION)
(Name of School / University and the year in which the course was completed should also be given.) Virendra Kumah Singk DEPONENT
VERIFICATION
I, the deponent abovenamed, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief; no part of it is false and nothing material has been concealed therefrom. Verified at Palma this the day of 30 keeplan 2011 Virendla Kumal Single
DEPONENT

DEPONENT